

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**DFR NO. 3597 OF 2018 &
IA NOs. 1382, 1383, 1384 OF 2018**

Dated: 5th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member**

In the matter of:

**Adani Gas Ltd. Appellant(s)
Versus
Petroleum & Natural Gas Regulatory Board & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Vikas Singh, Sr. Adv.
Mr. Mukul Rohatgi, Sr. Adv.
Mr. Mahesh Agarwal
Mr. Buddy A. Ranganadhan
Ms. Aanchal Mullick
Mr. Shubham Kulshreshta
Ms. Prashanti Pasupuleti

Counsel for the Respondent(s) : Mr. Paras Kuhad, Sr. Adv.
Mr. Prashant Bezboruah
Mr. Jitin Chaturvedi
Ms. Aditi Tripathi
Mr. Shuaib Hussaini for R.1

Mr. Ranjit Kumar, Sr. Adv.
Mr. Ramji Srinivasan, Sr. Adv.
Mr. Gaurav Juneja
Mr. Dibyanshu
Mr. Aayush Jain for R.2

Mr. Gaurav Mitra
Mr. Rohan Ganpathy for R.3

Mr. Gopal Jain, Sr. Adv.
Mr. Sanjeet Singh
Ms. Prashanti Pasupuleti
Ms. Divya Roy for R.4

ORDER

Registry is directed to number the appeal. Admit the appeal subject to the issue of maintainability.

We have heard learned counsel for the Appellant and learned counsel for Respondent No.1 on IA No. 1382 of 2018 (Appln. for stay) for some time.

List the matter for further hearing on **09.10.2018**. Interim order to continue till next date of hearing.

(B.N. Talukdar)
Technical Member (P&NG)

(Justice Manjula Chellur)
Chairperson

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